

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2015
CA No.

CORAM:

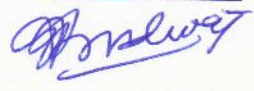

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE PARTIES: Shri Michael Sassoon Asshtamkar
V/s.
M/s. Menorah Realities Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.


S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAJ + sri V. P. Verma	Adv for petition.	
2.	Shreni Shetty i/b Anb legal	adv for Resp. nos. 2 to 4	

Order

CP. No. 56/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 8th September, 2016.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)

Dated: 19th August, 2016.